

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:330  
ANSWERED ON:26.02.2013  
STATE QUOTA IN DELHI POLICE  
Patel Shri Bal Kumar;Thomas Shri P. T.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether seventy five per cent of Delhi Police personnel hails from Haryana, U.P., Rajasthan and Delhi;
- (b) if so, the percentage of each State personnel constituting the Delhi Police Force, category-wise;
- (c) whether the Union Government has any proposal to give Delhi Police Force a cosmopolitan character by fixing quota for people of other States;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to sensitise, educate and improve the behaviour of Delhi Police personnel to control crimes in Delhi?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Applications for recruitment to all posts in Delhi Police are invited on All India basis. The direct recruitment to group 'C' posts is made by Delhi Police as per the rules prescribed in the Delhi Police Appointment & Recruitment, Rules, 1980 and Standing Orders on the subject. The system of recruitment in Delhi Police is transparent, impartial and fair and Delhi Police has received ISO -9001-2000 certification for conducting recruitment.

(c): Since the applications are invited to fill up all Group 'C' posts on All India basis, there is no need of fixing quota for people of various States/UTs.

(d): In view of (c) above question does not arise.

(e): Various courses on aspects of Crime against women, Human Rights, stress and time management, soft skill and course on gender sensitization, to educate the Delhi Police personnel are conducted by Delhi Police. Apart from this, 478 courses aimed at "Attitudinal change of Police Personnel" have also been conducted.